

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
STARRED QUESTION NO. \*185**

**TO BE ANSWERED ON THE 6<sup>TH</sup> AUGUST, 2025/ SRAVANA 15, 1947 (SAKA)**

**SAMANVAYA PORTAL AND CYBER COMMANDOS**

**\*185 # SHRI AMAR PAL MAURYA:**

**Will the Minister of Home Affairs be pleased to state:**

**(a) the features and objectives of the 'Samanvay Platform' and the manner in which it is strengthening real-time data sharing between the States and Central agencies and joint cyber crime investigations; and**

**(b) the current status of the 'Cyber Commandos' programme and the number of trained personnel which have been deployed in the States/UTs and Central police organisations, so far?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI BANDI SANJAY KUMAR)**

**(a) and (b): A statement is laid on the Table of the House.**

**STATEMENT IN REPLY TO PARTS (a) and (b) OF THE RAJYA SABHA  
STARRED QUESTION NO. \*185 TO BE ANSWERED ON 06.08.2025.**

**‘Police’ and ‘Public Order’ are State subjects as per the Seventh Schedule of the Constitution of India. The Central Government supplements the initiatives of the States/UTs through advisories, financial and technical assistance under various schemes for capacity building of their Law Enforcement Agencies (LEAs).**

**The Ministry of Home Affairs has set up the ‘Indian Cyber Crime Coordination Centre’ (I4C) as an attached office to deal with all types of cyber crimes in the country, in a coordinated and comprehensive manner.**

**Samanvaya Platform has been made operational to serve as an Management Information System(MIS) platform, data repository and a coordination platform for LEAs for cybercrime data sharing and analytics. It provides analytics based interstate linkages of crimes and criminals, involved in cybercrime complaints in various States/UTs. The module ‘Pratibimb’ maps locations of criminals and crime infrastructure on a map to give visibility to jurisdictional officers. The module also facilitates seeking and receiving of techno-legal assistance by Law Enforcement Agencies. It has led to arrest of 12,987 accused, 1,51,984 linkages and 70,584 Cyber Investigation assistance request so far.**

**Cyber Commando programme was launched by the Hon'ble Home Minister on 10.09.2024 to establish a Special Wing of Cyber Commandos equipped with specialized training to counter cybersecurity threats in the country. The programme envisions the creation of a dedicated, skilled workforce capable of securing critical information infrastructure and supporting national cybersecurity efforts. So far, 247 cyber commandos successfully completed their training at premier institutions including IITs, IIITs, Rashtriya Raksha University (RRU), National Forensic Sciences University (NFSU) Gandhinagar & New Delhi, etc.**

\*\*\*\*\*